

Khokas allotted to Refugee Rehriwalas in Kotla Mubarakpur, New Delhi

4888. SHRI M. L. SONDHI : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that some rehriwalas, who are displaced persons, were allotted khokas in Kotla Mubarakpur, New Delhi and were subsequently shifted from place to place;

(b) if so, whether Government are considering the allotment of a permanent site to them behind the Taxi Stand in Kotla Mubarakpur so that they can earn their living and be rehabilitated permanently; and

(c) whether Government have issued instructions to stop harassment to these rehriwalas ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Yes, Sir. They were first allotted a site in Kotla Mubarakpur in two rows facing each other, and were subsequently placed in one row.

(b) Yes, Sir. A permanent site has already been selected by the Expert Committee appointed by the Delhi Administration for rehabilitation of licensed rehriwalas near the existing site in Kotla Mubarakpur. The site in question was demarcated but the rehriwalas refused to accept it. They represented to the Mayor that they may be allotted a site at the junction of Wazir Nagar Road in Kotla Mubarakpur Road. The representation has been referred to the Delhi Administration for their consideration.

(c) Does not arise.

Bhagawantham Committee on Central Water and Power Commission

4889. SHRI SAYYAD ALI : Will the

Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Bhagawantham Committee has submitted its report about the re-organisation of Central Water and Power Commission;

(b) if so, the nature of recommendations made and Government's reaction thereto; and

(c) if not, when it is likely to be submitted ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) and (b). Yes, Sir. The main recommendations made by the Bhagawantham Committee have been indicated in Chapter II of the Annual Report of the Ministry of Irrigation and Power for the year 1968-69.

The report has been received very recently and Government are examining the recommendations made by the Committee.

(c) Does not arise.

Oil Find at sea-bed Surat in Gujarat

4890. SHRI KANWAR LAL GUPTA :
SHRI VISHWA NATH PANDEY:
SHRI BRIJ RAJ SINGH KOTAH:
SHRI D. N. PATODIA :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that a new offshore oil structure has been found in the shallow sea-bed 30 miles west of Surat in Gujarat;

(b) if so, the annual likely yield from this structure; and

(c) the steps Government propose to take to start the work ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS